

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(20) C.P. (IB)-1600(MB)/2017

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.01.2020**

NAME OF THE PARTIES: Techno crafts Switchgears Pvt. Ltd.

V/s

Danco Enterprises India Pvt. Ltd.

SECTION: 8 & 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. On the request of both the parties for filing consent term, matter is listed for hearing on **30.01.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

02.01.2020
Sushil